RAJYA SABHA [3 December, 1999]

देखिए संख्या एल.टी.173/99]

- (ii) 1999-2000 के वर्ष के लिए भारत सरकार (रसायन और उर्वरक मंत्रालय, उर्वरक विभाग) और राष्ट्रीय केमिकल्स एण्ड फर्टिलाइजर्स लिमिटेड के बीच बीच सम्पन्न सहमति ज्ञापन। [पुस्तकालय में रखी गई। देखिए संख्या एल.टी.172/99]
- (iii) 1999-2000 के वर्ष के लिए भारत सरकार (रसायन और उर्वरक मंत्रालय, रसायन और पैट्रोरसायन विभाग) और इंडियन पेट्रोकेमिल्स कारपोरेशन लिमिटेड के बीच सम्पन्न सहमति ज्ञापन।[पुस्तकालय में रखी गई। देखिए संख्या एल.टी.465/99]

Notification of Ministry of Consumer Affairs and Public Distribution

उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री शांता कुमार): श्रीमन् में खाद्य निगम अधिनियम, 1964 की धारा 44 की उपधारा 3 के अधीन, खाद्य निगम संशोधन नियम, 1999 को प्रकाशित करने वाली उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय (सार्वजनिक वितरण विभाग) की अधिसूचना सा.का.नि. 732(अ) दिनांक 29.10.99 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं: [पुस्तकालय में रखी गई। देखिए संख्या एल.टी. 230/99]

. Report and Accounts (1998-99 and 1997-98) of hindustan Latex Ltd.,

Thiruvananthapuram and others Medical Centres and Institutes and related papers

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM) Sir, I lay on the Table -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:-
 - (a) Annual Report and Accounts of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. For (a) and (b) See

RAJYA SABHA [3 December, 1999]

No.LT.-175/99]

- II. A copy each (in English and Hindi) of the following papers:-
- (i) (a) Annual Report of the National Institute of Ayurveda, Jaipur, for the year 1997-98.
 - (b) Annual Accounts of the National Institute of Ayurveda, Jaipur, for the year 1997-98, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. For (a) to (d) See No. LT-2648/99]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Health and Family Welfare, Department of Family Welfare) and Hindustan Latex Limited for the year 1999-2000. [Placed in Library. See No. 1T-178/99
- III. (a) Annual Report and Accounts of the Central Council of Homoeopathy, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (d) See No. LT-178/99]
- IV. (a) Annual Report and Accounts of the New Delhi Tuberculosis Centre, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.

RAJYA SABHA [3 December, 1999]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-176/99
- V. (a) Annual Report and Accounts of the National Academy of Ayurveda, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Academy.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-2718/99]
- VI. (a) Annual Report and Accounts of the Pharmacy Council of India, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in library. For (a) to (c) See No. LT-2651/99]
- VII. (a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-473/99]

Report and Accounts (1996-97 and 1997-98) of various Regional Engineering and Technology Colleges and Educational Institutes and also MOU (1999-2000) between Government of India and Educational Consultants India Limited and related papers